

INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT

PRONOUNCEMENT LIST

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S.No.	ITA/MA/SA No.	Assessee name	Date of Hearing	Pronouncement Date	Result
Author : Dr BRR Kumar, VP			Co-Author : Ms. Suchitra Kamble		
Dictated and pronounced in the Open Court on 19.01.2026					
1	ITA No. 20/SRT/2026	Jiteshkumar Madhavbhai Jagani Vs. DCIT	19.01.2026	19.01.2026	Allowed
2	ITA No. 1168/SRT/2025	Samay Charitable Trust Vs. CIT (E)	19.01.2026	19.01.2026	Allowed for statistical purposes
3	ITA No. 772/SRT/2024	Kamlesh Kumar Gadiya	19.01.2026	19.01.2026	Allowed
4-5	ITA No. 341/SRT/2025 & ITA No. 342/SRT/2025	Riteshkumar Bhupendrabhai Choksi	19.01.2026	19.01.2026	Allowed
6	ITA No. 1/SRT/2025	Late Noorulkalam Shaikh	19.01.2026	19.01.2026	Allowed
7	ITA No. 1284/SRT/2024	Bankimchnadra Bipinchandra Kinkhabwala	19.01.2026	19.01.2026	Allowed for statistical purposes
Dictated and pronounced in the Open Court on 20.01.2026					
1	ITA No. 925/SRT/2025	Amar Jewellers Pvt. Ltd.	20.01.2026	20.01.2026	Allowed for statistical purposes
Dictated and pronounced in the Open Court on 21.01.2026					
1	ITA No. 1040/SRT/2025	Gopal Chandak	19.01.2026	21.01.2026	Allowed for statistical purposes
2	ITA No. 758/SRT/2025	K Vipul & Co.	19.01.2026	21.01.2026	Allowed
3	ITA No. 1205/SRT/2025	Shree Chalthan Vibhag Khand Udyog Sahakari mandli Ltd.	19.01.2026	21.01.2026	Allowed for statistical purposes
4	ITA No. 359/SRT/2025	Tarachand Mohanlal Agarwal	19.01.2026	21.01.2026	Allowed
List of orders to be pronounced on 22.01.2026					
1-3	ITA No. 994-996/SRt/2024	Rajrani Kishanlal Pahwa	19.01.2026	22.01.2026	Allowed for statistical purposes
4-5	ITA No. 809&810/SRT/2025	Popatbhai Talashbhai Savani	20.01.2026	22.01.2026	Allowed
6	ITA No. 844/SRT/2025	Sai Multi Private Limited	20.01.2026	22.01.2026	Allowed for statistical purposes
7	ITA No. 200/SRT/2025	Rajeshkumar Dhirajlal Vaya	19.01.2026	22.01.2026	Allowed
8	ITA No. 274/SRT/2025	Jashvantiben Girishbhai Patel	21.01.2026	22.01.2026	Allowed for statistical purposes
9	ITA No.290/SRT/2025	Sanyuktaben Vinodrai Vashi	19.01.2026	22.01.2026	Allowed for statistical purposes
10-11	ITA No. 803&804/SRT/2025	The Pursottam Farmers Co-Op Cotton Ginning & Pressing Society Limited	20.01.2026	22.01.2026	Allowed
12	ITA No. 494/SRT/2025	Yusufbhai Gafurbhai Shaikh	19.01.2026	22.01.2026	Allowed
13	IT(SS)A No. 49/SRT/2025	Nitesh Rajendraprasad Khetan	20.01.2026	22.01.2026	Dismissed
14	ITA No. 12/SRT/2025	Rameshchandra Vasantilal & Co.	19.01.2026	22.01.2026	Allowed
15	ITA No. 1357/SRT/2024	Balda majur & Kamdar Sahkari Mandli Ltd.	19.01.2026	22.01.2026	Allowed
16	ITA No. 845/SRT/2025	Prime Co Operative Bank Ltd.	20.01.2026	22.01.2026	Allowed for statistical purposes
17-18	ITA No. 805&806/SRT/2025	Keshia Jewels Pvt. Ltd.	20.01.2026	22.01.2026	Allowed for statistical purposes
19-20	ITA No. 921&922/SRT/2024	Jitendrakumar Arvindbhai Patel	20.01.2026	22.01.2026	Allowed for statistical purposes

21-29	ITA No. 438-444/SRT/2024 & ITA No.456/SRT/2024 ITA No.374/SRT/2024	Mukeshkumar Mansukhlal Shah	20.01.2026	22.01.2026	Allowed for statistical purposes
30	ITA No. 976/SRT/2024	Mangalkari Developers	20.01.2026	22.01.2026	Allowed for statistical purposes
31	ITA No.156/SRT/2025	Bharatbhai Jayantilal Thakkar	20.01.2026	22.01.2026	Allowed for statistical purposes
32	ITA No. 493/SRT/2025	Bhikubhai Parsottambhai Patel	20.01.2026	22.01.2026	Allowed
33	ITA No. 797/SRT/2025	Ashok Gaggar	21.01.2026	22.01.2026	Allowed for statistical purposes
34-36	ITA No. 839-841/SRT/2025	Arvindkumar Becharbhai Patel	21.01.2026	22.01.2026	Allowed for statistical purposes
37	ITA No. 252/SRT/2025	Shree Vegan Urban Co-op Credit Society Limited	19.01.2026	22.01.2026	Allowed
38	ITA No.910/SRT/2024	Ashvinkumar Dolatrai Naik	19.01.2026	22.01.2026	Allowed for statistical purposes
39	ITA No. 1013/SRT/2024	Priteshkumar Vikrambhai Patel	19.01.2026	22.01.2026	Allowed
40	ITA No. 1356/SRT/2024	Sachi Molding Solutions Pvt.Ltd.	19.01.2026	22.01.2026	Allowed for statistical purposes
41	IT(IT)A No. 2/SRT/2025	Harshadkumar Maganlal Patel	19.01.2026	22.01.2026	Allowed


 Senior Private Secretary
 Income Tax Appellate Tribunal
 Surat Bench, Surat

LIST OF ORDERS PRONOUNCED ON 21-01-2026
21st Jan, 2026 Author: Ms. Suchitra Kamble, J.M.

Sl. No.	ITA No.	Assessee	Bench	Result	Co-author
1	648-Srt-2024	Nitin Madhukar Mahajan	SMC	Partly allowed for statistical purpose	Dr. BRR Kumar, Hon'ble VP
2	1011-Srt-2024	Mahavir Agro Industries	SMC	Partly allowed	Dr. BRR Kumar, Hon'ble VP
3	777/Srt-2024	Akshita Virkant Patel	SMC	Allowed	Dr. BRR Kumar, Hon'ble VP
4	510-Srt-2025	Shri Pramod Bhikhubhai Desai	SMC	Allowed	Dr. BRR Kumar, Hon'ble VP
5	1-Srt-2026	Pashvanath Residency Co-op Housing Society Ltd.	SMC	Partly allowed for statistical purpose	Dr. BRR Kumar, Hon'ble VP
6	1216-Srt-2024	Ramesh Kumar Singh	SMC	Allowed	Dr. BRR Kumar, Hon'ble VP

Date 21-01-2026


Senior Private Secretary
Income Tax Appellate Tribunal
Surat Bench, Surat